



The Orissa Gazette

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR OCTOBER 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
OCTOBER 1937—			
Saturday, 23rd	8-30 A.M.	Leave Puri	... By special train.
	10-30 A.M.	Arrive Cuttack.	
		Detrain and drive to Circuit House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
OCTOBER 1937—			
Sunday, 24th	} HALT.		
to			
Tuesday, 26th			
Wednesday, 27th	8-30 A.M.	Leave Cuttack	... By special train.
	10-30 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp to Governor.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

PROGRAMME OF HIS EXCELLENCY'S VISIT TO KORAPUT AND CHATRAPUR IN NOVEMBER 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Wednesday, 3rd	8-05 P.M.	Leave Government House,	By car.
		Puri.	
	8-10 P.M.	Arrive Puri station	
	8-15 P.M.	Entrain.	
	8-30 P.M.	Leave Puri	... By special train.
Thursday, 4th	8-30 A.M.	Arrive Salur.	
	9-15 A.M.	Detrain and leave for Koraput	By car.
	11-30 A.M.	Arrive Koraput.	
Friday, 5th	} HALT.		
to			
Tuesday, 16th			
Wednesday, 17th	4-30 P.M.	Leave Koraput	... By car.
	6-45 P.M.	Arrive Salur.	
		ENTRAIN.	
	10-30 P.M.	Leave Salur	... By special train.
Thursday, 18th	6-30 A.M.	Arrive Chatrapur.	
	7-30 A.M.	Detrain and drive to Collector's bungalow.	
Friday, 19th	} HALT.		
Saturday, 20th			
	10-45 A.M.	Leave Chatrapur	... By special train.
	3-00 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	

NOTE.—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A.D.C.

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J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE
AT PATNA.

NOTIFICATION.

The 8th October 1937.

No. 119-A.—The Hon'ble the Chief Justice is pleased to appoint Maulavi Mirza Ahmad Beg, Munsif, to be Assistant Registrar of the Circuit Court at Cuttack, with effect from the date on which he takes over charge of his duties in that Court.

By order of the Chief Justice.

S. K. DAS,

Registrar.

ELECTION OF MUNICIPAL COUNCILLORS.

NOTIFICATION BY THE ELECTION OFFICER, MUNICIPAL COUNCIL, PARLAKIMEDI,
GANJAM DISTRICT.

Under rules 10 and 34 of the rules for the conduct of elections of Municipal Councillors, the persons whose names are given below have been declared elected as Councillors of the Parlakimedi Municipal Council and they shall come into office with effect from 1st November 1937:—

No. of the ward.	Name of the person declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
1	2	3
I ward ...	Sriman Sahukari Dhanupati Mahasayo ...	...
IV " ...	" Jugala Kisore Panigrahi Mahasayo	...
V " ...	" Brojomohon Adhikari Mahasayo ...	...
VI " ...	Janab Sayed Abdul Majid Sahib ...	Muhammadan (Reserved seat).
	M. R. Ry. Parnandi Jagannadhaswamy Pantulu Garu.	...
VII " ...	Sriman K. M. Abraham Patnaik Mahasayo	Indian Christian (Reserved seat).
VIII " ...	M. R. Ry. Rekhana Narayanaswamy Dora Garu.	...
IX " ...	M. R. Ry. Rao Sahib Karamuri Venkatapparao Garu.	...
XI " ...	Sriman Haribandu Patro Mahasayo ...	...
XV " ...	" Narsinga Deo Mahasayo ...	...
	Mrs. P. D. Samuel ...	Woman (Reserved seat).

R. B. PATNAIK,

Election Officer.

The 7th October 1937.

**NOTIFICATION BY THE ELECTION OFFICER, MUNICIPAL COUNCIL, BERHAMPUR
(GANJAM DISTRICT).**

Under rules 28 and 34 of the rules for the conduct of elections of Municipal Councillors, the persons whose names are given below have been declared elected as Councillors of the Berhampur Municipal Council and they shall come into office with effect from 1st November 1937.

Number and name, if any, of ward.	Name of person declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
1	2	3
2nd ward ...	M. R. Ry. W. V. Sankararao Pantulu Garu	...
3rd ward ...	Sriman Basudeva Patro Mahasayo ...	...
5th ward ...	M. R. Ry. Ravikanti Jogarao Pantulu Garu	...
6th ward ...	M. R. Ry. Pakanati Krishnamurty Nayudu Garu.	...
7th ward ...	1. Janab Mir Ahamed Sahib Bahadur 2. M. R. Ry. Kada Satyanarayana Chetti Garu.	Muslim (Reserved).
10th ward ...	Sriman Beero Sahu Mahasayo ...	...
16th ward ...	M. R. Ry. Kallepalli Chittibabu Garu ...	...
19th ward ...	Sriman Krishna Patro Mahasayo ...	...

The 7th October 1937.

K. NARASIMHAM,
Election Officer.

APPOINTMENT OF UNION BOARD MEMBERS.

NOTIFICATION.

The 6th October 1937.

Under rule 30 of the Union Board and Panchayat Election Rules framed under the Bihar and Orissa Village Administration Act, 1922, it is hereby notified for general information that the following persons have been elected and appointed as members of the Bhadrak Union Board in the district of Balasore.

By election.

Ward no. I ...	...	1. Babu Brajaballava Mahapatra. 2. Dr. Baikuntha Nath Benerjee.
Ward no. II ...	...	1. Dr. Binoy Bhusan Gannguli. 2. Munshi Muhammad Abdul Jabbar.
Ward no. III ...	...	1. Munshi Muhammad Hanif. 2. Sayed Halaluddin.
Ward no. IV ...	...	1. Babu Narendra Chandra Pattnaik.

*By appointment under section 8(3) of the Bihar and Orissa Village Administration Act,
by the District Board, Balasore.*

1. Mahanta Kanhu Charan Ramanuj Das of Sadal art Math.
2. Maulavi Shaik Rahim Bux of Durgapur.

R. L. NARASIMHAM,
District Magistrate, Balasore.